

have got no separate existence of their own....."

Government, however, consider the matter involves an important issue which requires further examination; this will be done after obtaining the information under clause (b) below.

(b) Information is being collected and it will be placed on the Table of the House in due course.

#### DIESEL ENGINES

**\*2097. Shri Muniswamy:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that the import of Diesel Engines is restricted and if so, why; and

(b) what is the average number of Engines that are permitted to be imported every year?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):** (a) The import policy for the II half of 1952 is under consideration.

(b) Separate statistics for diesel engines are not available. Imports of all types of oil engines during the last 2 years were as follows:

1950-51	...	36,003
1951-52		72,433

#### CONTRIBUTION OF CENTRAL TEA BOARD FOR LABOUR WELFARE

**\*2098. Shri K. P. Tripathi:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether the Central Tea Board contributed any sum for labour welfare last year, and the year before the last;

(b) if so, what was the amount; and

(c) whether the contribution has been stopped this year?

**The Deputy Minister of Commerce and Industry (Shri Karmarkar):** (a) and (b). The Central Tea Board allocated during the year 1950-51, that is from the 1st October 1950 to the 30th September, 1951, Rs. 4 lakhs for labour welfare.

(c) No final decision has yet been taken.

#### FIRMS INCORPORATED IN U.K.

**\*2099. Shri Pateria:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government are aware that a large number of Firms incor-

porated in U.K. and operating from Calcutta are controlled by the Bengal Chamber of Commerce;

(b) whether Government gave any assurance in the past that such firms would not be discriminated against in any way and would be treated on a level with other Indian firms;

(c) whether Government are aware that since 1950 more and more Britishers are being employed by these firms in superior positions, thus restricting the scope of Indians in the superior positions in these firms;

(d) if the answer to part (c) above be in the affirmative, whether Government took any action to limit further importation of foreigners in these firms; and

(e) what are the conditions of employees there with regard to—

(i) rates of salaries and privileges enjoyed by Indians and Britishers in the same grade; and

(ii) training facilities enjoyed by both?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):**

(a) Government are aware that a number of foreign firms are operating in Calcutta, but have no information regarding their exact number or in regard to their being controlled by the Bengal Chamber of Commerce.

(b) No specific assurances have been given, but it is generally our policy to afford equal treatment to all concerns operating in this country.

(c) and (d). Government have heard of this from certain sources. Inquiries are being instituted in this regard.

(e) Government have no information.

#### WHITE PAPER

**\*2100. Shri Pateria:** Will the Minister of Commerce and Industry be pleased to state:

(a) the names of various Mills producing white paper in India along with their annual output in tons per year, especially in 1951-52;

(b) what is the approximate quantity of white paper required by the country annually;

(c) what are the steps taken by Government to increase the annual output of white papers; and

(d) what was the quantity of white paper imported into India in the year 1951-52 along with the names of the countries from which it was imported?